## IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH AT HYDERABAD

C.P. No.127/2000

in

DA. No.1265/1999

Date of order: 15-12-2000

Between:

O.Chakradhar.

... Applicant

A nd

- General Manager, South Central Railway, Guntakal.
- Chief Personnel Officer, Headquarters office, South Central Railways Secunderabad.
- Senior Divisional Mechanical Engineer(C&W), Guntakal, South Central Railway, Guntakal.

...Respondents.

Counsel for the Applicant - Mr. N. Rama Mohan Rao, Advocate

Counsel for the Respondents - Mr. D. F. Paul, SC for Railways

CORAM:

THE HON'BLE MR.JUSTICE D.H. NASIR : VICE-CHAIRMAN
THE HON'BLE MR.M.V. NATARAJAN : MEMBER ((ADM N.)

## Order

(Per Hon'ble Mr. Justice O. H. Nasir, V.C.)

- 1. Heard.
- The learned standing counsel Mr.D.F.Paul for respondents during the course of arguments today produced a letter dt.17.10.2000, issued by South Central Railway, Divisional Office, Personnel Branch, Guntakal, in which it is stated that in pursuance of the directions given by this Tribunal vide DA.No.1265/99, 1236/99 and 1485/99

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the undermentioned candidates were reinstated in service subject to the condition stipulated against them.

- 1. S/Shri P.S.Gururaja, Sr.Clerk/Works Br/GTL
- 2. O.Chakradhar, Jr.Clekk/DLI/O/RU
- 3. Sumil Kumar, Jr.Clerk/SSE/Osl/0/GTL.
- 3. In view of what is stated above, the direction given by the Tribunal stands amply complied with.

  Therefore, the CP is not required to be prosecuted any further.
- 4. Hence the CP is closed. No costs. The order of Memorandum No.G/P.563/Con/RR8/SBC/Clerks/99, dt.17.10.2000 is directed to be taken on record.

(M. V. Natarajan)
Member (Admn.)

(Justice D.H. Nasir) Vice-Chairman

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Dated: 15th December, 2000 (Dictated in open court)